

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A No. 175 / 1997

Shri R. K. Barman & Ors

Applicant(s)

Union of India & Ors

Respondent(s)

Mr. M. Chanda, N.D. Goswami

Advocate for the Applicant(s)

Mr. S. Ali, Sr. C.G.S.C.

Advocate for the Respondent(s)

Office Note

Date

Court Orders

This application is in
form and time

C. P. & R. 30/-

deposited vide

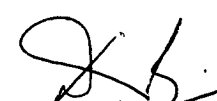
IFO No. 751245

Dated 15.7.97

13.8.97

The Division Bench is not sitting.

Let this case be listed on 18.8.97.


Vice-Chairman

nkm

18.8.97

Mr M.Chanda, learned counsel
for the applicant submits that he
may be allowed to withdraw the appli-
cation. Mr S.Ali, learned Sr.C.G.S.C
for the respondents has no objection.
Prayer allowed.

Application is dismissed on
withdrawal.


Member


Vice-Chairman

5.9.97

Copy of the order
has been issued to
the L/Advocates of
the parties vide nos
2877 & 2878 of

1.9.97.

sh
9/9.

pg

ms
19/8